

[Shri N. Kanungo.]

(iii) under sub-section (3) of section 48 of the Coffee Act, 1942, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 1221, dated the 18th December, 1958, publishing certain amendments in the Coffee Rules 1955. [Placed in Library. See No. LT-1185/59.]

ENQUIRY RE NOTICE OF A QUESTION OF PRIVILEGE

SHRI MULKA GOVINDA REDDY (Mysore): Sir, I tabled one motion calling attention to a letter written by Mr. Mathai to the Prime Minister. That is a question of privilege.

MR. CHAIRMAN: That has been done. I answered that yesterday.

SHRI MULKA GOVINDA REDDY: I would like to know from the Chairman whether it has been referred to the Privileges Committee.

MR. CHAIRMAN: It has been referred. I said that yesterday.

SHRI J. V. K. VALLABHARAO (Andhra Pradesh): I have got a submission to make. The bulletin that has been circulated by the Rajya Sabha Secretariat does not even mention that such a thing has been referred to the Privileges Committee, and neither any of the hon. Members knows what that letter contains. I request that the letter and the motion may be circulated.

MR. CHAIRMAN: That has already been done.

MOTION OF THANKS ON PRESIDENT'S ADDRESS

MR. CHAIRMAN: We are not sitting through the lunch hour. Shall we sit today? What do you say?

HON. MEMBERS: No, no.

MR. CHAIRMAN: Then on the next two days, you have to sit through the lunch hour if you want to have as many people speak as possible.

SHRI T. S. PATTABIRAMAN (Madras): Sir, I beg to move that an Address be presented to the President in the following terms:—

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 9th February, 1959."

Mr. Chairman, Sir, it was twelve years back that on the historic night of August 14, the British handed over power to the people of India amidst trumpets, fanfare, fireworks and rejoicing. Yet one person who was the prime architect of India's freedom, and who is the Father of the Nation, was not present in Delhi to participate in the rejoicing. He was walking on his lonely tour in Noakhali. When approached to say why he was absent, he was constrained to tell that the freedom that dawned on August 14 was the political freedom and that it was not the end of the journey. Political freedom was the means to an end and not the end in itself and he will be satisfied about the freedom only when the teeming millions of this country who were spread throughout the villages will be free, will be delivered from the evils of poverty, ignorance, unemployment and under-nourishment.

Today our leaders have been wise enough to undertake the great task of rebuilding this country and we have been going through systematised planning in the past one decade. It was in the year 1950 that the Government of India first thought of planning and introduced the First Five Year Plan. The First Plan, though a modest one, was a great success. The national income increased about 18% from Rs. 9,110